

Constitution of Benches during Summer Vacation, 2010

(1) Week commencing from 31.05.2010

- 1 Hon. Amar Saran, J. All Bail Applications.
- 2 Hon. Krishan Murari, J.
Hon. Jayashree Tiwari, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt cognizable by Division Bench.
- 3 Hon. Ran Vijai Singh, J. Urgent Writs (except Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 4 Hon. Surendra Singh, J. All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.

(2) Week commencing from 07.06.2010

- 1 Hon. V.M. Sahai, J.
Hon. B.K. Narayana, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt cognizable by Division Bench.
- 2 Hon. Rakesh Sharma, J. Urgent Writs (except Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 3 Hon. N.A. Moonis, J. All Criminal Matters including All Bail Applications, urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.

(3) Week commencing from 14.06.2010

- 1 Hon. V.M. Sahai, J.
Hon. Vikram Nath, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal

Appeals, Criminal Contempt cognizable by Division Bench.

- 2 Hon. Rakesh Sharma, J. Urgent Writs (except Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 3 Hon. N.A. Moonis, J. All Criminal Matters including All Bail Applications, urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.

(4) Week commencing from 21.06.2010

- 1 Hon. Arun Tandon, J.
Hon. Rajesh Chandra, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt cognizable by Division Bench.
- 2 Hon. Pankaj Mithal, J. Urgent Writs (except Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 3 Hon. A.K. Tripathi, J. All Bail Applications.
- 4 Hon. Virendra Singh, J. All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.

(5) Week commencing from 28.06.2010 (28.06.2010 to 30.06.2010 only)

- 1 Hon. S.K. Singh, J.
Hon. Pankaj Mithal, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
- 2 Hon. Ashok Bhushan, J.
Hon. Y.C. Gupta, J. Urgent Division Bench Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt.
- 3 Hon. Arun Tandon, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.

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| 4 | Hon. Shishir Kumar, J. | Urgent Misc. Writs. |
| 5 | Hon. Vinod Prasad, J. | All Criminal Matters (except Bail Matters, Criminal Writs and Habeas Corpus Writs) |
| 6 | Hon. Rajesh Chandra, J. | Major Bail Applications. |
| 7 | Hon. S.S. Tiwari, J. | Minor Bail Applications. |
| 8 | Hon. S.C. Agarwal, J. | Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge. |

Senior Vacation Judge at Allahabad

1. Hon'ble Amar Saran, J : week commencing from June **31.05.2010**
2. Hon'ble V.M. Sahai, J, J. : week commencing from June **07.06.2010**
and 14.06.2010.
3. Hon'ble Arun Tandon, J. : week commencing from June **21.06.2010.**
4. Hon'ble S.K. Singh, J. : week commencing from June **28.06.2010**
(28.06.2010 to 30.06.2010 only)

ACTING CHIEF JUSTICE

10.05.2010